

Aldiam Motors Private Limited													Annexure – 7	
Date of Commencement of CIRP : 06th May 2025														
Last for Submission of Claims : 20th May, 2025														
List of Operational Creditors (Government Dues) as on 31st July, 2025														
S. No.	Details of Claimant		Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, If any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Guarant ee	Whether related party?	% of Voting Share in CoC, If applicable					
1	State Tax Department of Gujarat (GST)	GST Dept	16-05-2024	13,30,93,046	13,01,33,332	Unsecured	0.00	No	0.00	0.00	0.00	29,59,714	0.00	
2	State Tax Department of Gujarat (GST)-VAT	VAT Dept	17-05-2025	2,24,84,927	2,10,96,928	Secured	0.00	No	0.00	0.00	0.00	13,87,999	0.00	* Note No.1
3	E.S.I. Corporation (Ministry of Labour & Employment, Govt. of India)	ESI Dept	20-05-2025	35,81,018	0	Unsecured	0.00	No	0.00	0.00	0.00	35,81,018	0.00	*Note No.2
	4	Employees Provident Fund Organisation	EPF Dept	20-05-2025	12,21,958	0	Unsecured	0.00	No	0.00	0.00	0.00	12,21,958	0.00
5	Income Tax Department	IT Dept	15-07-2025	36,37,28,213	87,711	Unsecured	0.00	No	0.00	36,36,40,502	0.00	0		
Total				52,41,09,162	15,13,17,971		0.00		0.00	36,36,40,502	0.00	91,50,689	0.00	

Note 1

Security interest

Pursuant to decision of Hon'ble Supreme Court in the case of *State Tax Officer v. Rainbow Papers Ltd.*, VAT claims filed under Gujarat Vat Act are secured debt, being secured by operation of law.

Note 2

Contingent claim admitted of Rs.1/-

